

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 749/2015

SUDHIR & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

)

Date : 04-03-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s) Mr. S. Takkar, Adv.
Ms. Divya Garg, Adv.
Mr. Shubham Singh, Adv.
Mr. Sonal Jain, AOR

For Respondent(s) Mr. Ravindra Raizada, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Rajya Vardhan Mall, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after three weeks as prayed for.

(ASHWANI THAKUR)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)